

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 02-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 587/15 Ashok Kumar Vs. Ramesh Chand	Sudesh Bansal	Mahesh Dutt Sharma
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
3	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gorishankar Gautam
4	Sh. G.P. Pandey, RHJS (Retd)	S.B. Civil First Appeal No. 138/92 Deena Vs. Alla Noor	V.K. Tamoliya	Aditya Sharma
5	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cri. Revision Petition No. 1182/15 Vinod Kumawat Vs. Jahnvi	Rajesh Goswami	Khushagra Sharma
6	Sh. Pankaj Gupta, Advocate	S.B. Civil First Appeal No. 3/94, 1/98 & 3/02 Pink City Tractor Showroom Vs. Rajendra Kumar Agarwal	Nitin Jain	Saransh Saini Ajeet Bhandari
7	Sh. Vikas Jain, Advocate	S.B. Criminal Misc. Petition No.2678/15 Alka Dadhich Vs. State	S.S.Hasan	Kapil Mathur

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
 ( Dr. Shakti Singh Shekhawat )  
 Deputy Secretary  
 (Action Plan & ADR)


**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 03-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. O.P. Sharma-I RHJS (Retd.)	D.B. Civil Misc. Appeal No. 431/15 & 430/15 Ashish Jain Vs. Smt. Tanu	Naseemuddin Quazi	Deepak Pareek
2	Sh.P.K. Kasliwal, Advocate	S.B. Civil Tranfer Application No. 24/15 Smt. Rashmi Runwal Vs. Sh. Vikas Tailor	Rahul Agarwal	Sudesh Bansal
3	Sh. Ankur Rastogi, Advocate	D.B. Civil Misc. Appeal No. 1720/15 Anju Jangid Vs. Sanjeev Jangid	Gajanand Yadav	RDS Naruka
4	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 1479/15& 1480/15 Pramod Haryani Vs. State	Suresh Sahni	Manoj Sharma
5	Sh. Sudesh Bansal , Advocate	S.B. Civil Writ Petition No. 112/08 & 1549/98 Mangu Singh Vs. Judge, Industrail Tribunal	Babu Lal Gupta	R.K. Sharma
6	Sh. Swaraj Sharma , Advocate	S.B. Civil Second Appeal No. 233/12 Babu Lal Vs. Padam Chand	Sudesh Bansal	Anant Kasliwal

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